

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

28.

**IA 2192(MB)2023
IN C.P. (IB)/1093(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.04.2024**

NAME OF THE PARTIES:

Allahabad Bank

Vs

N Kumar Housing & Infrastructure Private Limited

SECTION: 7, 60(2), 19(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Gunjan Nayyar, Ld. Counsel for the Petitioner present. Mr. Partho Sarkar, Ld. Counsel for the Respondent present.
2. On the request of the counsel for the Petitioner, list this matter for hearing on **14.06.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)